

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 336 OF 2017 &
IA NOS. 895 OF 2017, 551 OF 2018 & 435 OF 2018

Dated: 16TH May, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Uttar Pradesh Power Corporation Limited	...	Appellant(s)
Vs.		
Lanco Anpara Power Limited & Ors.	...	Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Mr. Shubham Arya
Ms. Poorva Saigal
Mr. Pulkit Agarwal

Counsel for the Respondent(s) : Mr. S.B. Upadhyay, Sr. Adv.
Mr. Avijeet Lala
Ms. Sakya Singha Chaudhuri
Ms. Shikha Pandey
Ms. Astha Sharma
Mr. Nishant Kumar for R-1

Mr. C.K. Rai for R-2

Mr. Rajiv Srivastava for R-3 to R-6

ORDER

The learned counsel, Mr. M.G. Ramachandran, appearing for the Appellant filed Summary of Events and Note of Arguments of Events on behalf of the Appellant and the same were taken on record.

List this matter for hearing on **17.05.2018, on top of the board** as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

Bn/pr